

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1001/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Hitech Enterprises

.....Applicant

Vs.

M. I. Buildtech Pvt. Ltd.

.....Respondent

Order delivered on 09.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Parveen Kumar Aggarwal, Adv.

For the Respondent :

ORDER

Order reserved. In the meanwhile, the learned counsel for the applicant undertakes to file form No. 2 with the copy of certificate of registration of IRP name therein within two days.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal

